

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO.1960
TO BE ANSWERED ON 23rd DECEMBER, 2022

Group Accident Insurance for Active Fishermen scheme

1960. **Dr. V. Sivadasan:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the number of fishermen registered under the Group Accident Insurance for Active Fishermen scheme;
- (b) the number of families who have been assisted by the scheme, the year-wise details; and
- (c) whether there is any plan to institute a comprehensive personal insurance scheme for the fishermen fully funded by the Union Government?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented with effect from 2020-21 *inter-alia* provides insurance coverage to fishers which includes fish workers, fish farmers and any other categories of persons directly involved in fishing and fisheries related allied activities. The insurance coverage provided under the PMMSY includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. Year-wise details of the insurance provided to fishers under the PMMSY during last financial year and current year are furnished below;

Year	Amount released towards insurance premium (Rs in crores)	Number of beneficiaries provided insurance coverage
2021-22	16.73	29,11,588
2022-23	20.25	31,89,057

(c): Since, the existing and ongoing PMMSY is comprehensively catering to the needs of the personal insurance of fishers, fish workers, fish farmers and any other categories of persons directly involved in fishing and fisheries related allied activities, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India, Government at present has no plan to institute any other personal insurance scheme for the fishermen.
